

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-548
ANSWERED ON 07/12/2023

ATTACKS ON INDIANS ABROAD

548. SHRI SANDEEP KUMAR PATHAK

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) number of incidents of disrespecting the Indian flag at Indian Embassies, manhandling of embassy officials or attacks on them and unlawful trespassing or attack on the Indian Embassy, country-wise, year-wise, in the last five years;
- (b) number of police cases registered in the respective countries, country-wise, incident-wise, along with the details of number of people arrested, convicted and maximum and minimum punishment given in each case; and
- (c) country-wise details of steps taken by concerned countries to ensure non-repetition of such incidents?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(DR. RAJKUMAR RANJAN SINGH)

(a to c) Anti-India and extremist elements have organised demonstrations, attacks as well as arson at Missions/Posts abroad including disrespect to National Flag. Recently, our High Commissions in Ottawa, London and Consulate General in San Francisco have suffered such acts. Such incidents were immediately taken up through diplomatic channels with authorities concerned of host countries for investigation, corrective action as well as for providing adequate safety and security. The host governments and its authorities were also called upon to undertake appropriate action as per their national laws and international obligations, especially the Vienna Convention on Diplomatic Relations (VCDR).

Indian Missions/Posts abroad remain in regular engagement with the host governments to ensure safety and security of our personnel as well as of the Chancery premises. We have also made clear that such misuse of freedoms to target Indian diplomatic personnel & institutions will have implications for our bilateral ties.
